THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2010/3092/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri A.J. Borah,

District & Sessions Judge (i/c),

Nagaon.

Dated Guwahati, the May, 2025.

Sub:-

Station leave.

Ref:-

Your letter No.DJN/4177 dated 08.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the morning of 10.05.2025 till the evening of 12.05.2025. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2010/3093/A, dated 15.5.2025 Copy to:.

1. The Project Manager, Gauhati High Court.

Q 25,053,258

JT. REGISTRAR (VIGILANCE)